

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-839/ND/2020

IN THE MATTER OF:

HIGH GROUND ENTERPRISE LIMITED

Vs.

TELETECH INDUSTRIES PRIVATE LIMITED

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 12.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

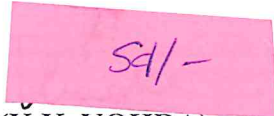
PRESENT:

For the Applicant : Mr. Shantanu Derhgawen

For the Respondent :

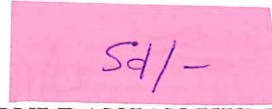
ORDER

Ld. Counsel for the petitioner seeks time to file the tracking report. Prayer is allowed. He is directed to file the same within two weeks from today. **list on 01.12.2020.**



(K.K. VOHRA)

MEMBER (T)



(ABNI RANJAN KUMAR SINHA)

MEMBER (J)